

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 4**

**COMP.APPL/82(CH)2024**  
**COMP.APPL/83(CH)2024**  
**And**  
**C.P.(CAA)/4/Chd/Pb/2024**  
**(2nd Motion)**

**IN THE MATTER OF:**

**Khanna Paper Mills Limited**

...

**Transferor Company**

**Under Section: 230-232, CA 2013**

**Rule: 11 of NCLT 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner in main : Ms. Munisha Gandhi, Senior Advocate  
petition with Mr.Vaibhav Sharma, Mr. Viraj  
Gandhi and Ms. Salina Chalana,  
Advocates**

**For the Applicant in : Mr Anand Chhibbar, Senior Advocate  
COMP.APPL/82(CH)2024 as with Mr. Swapnil Gupta and Mr Ujjal  
well as in Banerjee, Advocates.  
COMP.APPL/83(CH)2024**

**ORDER**

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 03.05.2024 in the Supplementary List.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**